

**GOVERNMENT OF INDIA
MINISTRY OF AYURVEDA, YOGA & NATUROPATHY,
UNANI, SIDDHA AND HOMOEOPATHY
(AYUSH)**

**LOK SABHA
UNSTARRED QUESTION NO.568
TO BE ANSWERED ON 26TH FEBRUARY, 2016**

QUALIFICATION OF TEACHING FACULTY

568. SHRI N.K. PREMACHANDRAN:

Will the Minister of **AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)** be pleased to state:

(a) whether the Government proposes to relax the Universities, Colleges and State Governments to fix the qualification of teaching faculty in Ayurveda and Homoeopathy Colleges deviating from the qualification fixed by the respective central council and if so, the details thereof;

(b) whether the State Governments, Universities and Colleges are legally bound to follow the rules, regulations and directions of the respective central council and if not, the reasons therefor; and

(c) whether the State Governments, Universities and Colleges are also legally bound to implement and approve the qualifications approved by the respective central council, if so, the details thereof and if not, the reasons therefor?

**ANSWER
THE MINISTER OF STATE (IC) OF THE MINISTRY OF AYURVEDA,
YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY
(SHRI SHRIPAD YESSO NAIK)**

(a): No.

(b): Yes. State Governments, Universities and Colleges are legally bound to follow the rules, regulations and directions of the respective Central Council as per the IMCC Act, HCC Act and various Regulations made thereunder to the extent provisions made therein.

(c) Yes. State Governments, Universities and Colleges are legally bound to follow the rules, regulations and directions of the respective Central Council as per the IMCC Act, HCC Act and various Regulations made thereunder to the extent provisions made therein.

The details of Regulations are as under:

- i. The Indian Medicine Central Council (Minimum Standards of Education in Indian Medicine (Amendment) Regulations, 2012 read with amendment Regulations 2013 for Ayurveda and
- ii. Homoeopathy Central Council (Minimum Standard Requirements of Homoeopathy Colleges and Attached Hospitals), Regulations, 2013 for Homoeopathy.